

ITEM NO.17

COURT NO.6

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4595/2022

ATHAR ZIA

Appellant(s)

VERSUS

ANUP SOOD

Respondent(s)

(IA No.87623/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.87625/2022-EX-PARTE STAY)

Date : 29-07-2022 This appeal was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s) Mr. Akhil Shankhwar, Adv.
Mr. Rishi Kapoor, Adv.
Mr. Ashish Kumar Upadhyay, Adv.
Mr. Abhay Gupta, Adv.
Mr. Y Lokesh, Adv.
Mr. P. V. Yogeswaran, AOR

For Respondent(s) Mr. S.K. Gandhi, Adv.
Mr. Namit Suri, Adv.
Ms. Nidhi Jaswal, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request made by learned counsel appearing on behalf of
the appellant, the matter is adjourned for one week.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)